

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.26 of 2013 (SZ) (THC)  
(WP.No.21439 of 2005 (High Court of Karnataka))**

Applicant(s) Respondent(s)  
Janajagrithi Samithi, Nandikur Vs. The Union of India and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents  
Sri. Clifton D'Rozario Smt. M. Sumathi for R-1  
Maitreyi Krishnan Sri P.N. Rajeswaran for R-5

**Application No.27 of 2013 (SZ) (THC)**

Applicant(s) Respondent(s)  
CSI St. Luke's Church, Santhoor Village Vs. The Union of India and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents  
Shri. Clifton D'Rozario Smt. M. Sumathi for R-1  
Maitreyi Krishnan Sri P.N. Rajeswaran for R-5

**Application No.28 of 2013 (SZ) (THC)**

Applicant(s) Respondent(s)  
Bellibettu Alide Deasthana, Yellur Vs. The Union of India and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents  
Shri. Clifton D' Rozario Smt. M. Sumathi for R-1  
Maitreyi Krishnan Sri P.N. Rajeswaran for R-5

**Appeal No.51 of 2012 (SZ) (THC)**

Appellant(s) Respondent(s)  
Janajagrithi Samithi Vs. The Union of India and others

Legal Practitioners for Appellant(s) Legal Practitioners for Respondents  
Shri Clifton D' Rozario Smt.M. Sumathy for R-1  
Maitreyi Krishnan Sri P.N. Rajeswaran for R4

## COMMON ORDER

Note of the Registry	Orders of the Tribunal
Order Nos. 8 to 11	<p data-bbox="537 397 831 440">Date: 10<sup>th</sup> July, 2017</p> <p data-bbox="537 491 1382 564"><b><u>Application Nos.26, 27 &amp; 28 of 2013 and Appeal No.51 of 2012</u></b></p> <p data-bbox="537 626 1382 881">Learned counsel appearing for the applicants / appellant are present. This is part-heard matter. As the Expert Member is not available, the final arguments cannot be heard.</p> <p data-bbox="646 935 1360 978">List the matters for final arguments on 02.08.2017.</p> <p data-bbox="954 1110 1382 1196">.....J.M. (Justice M.S. Nambiar)</p>

